

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.105

IB-3370 /(ND)/2019

IN THE MATTER OF:

Norvic Shipping North America Inc.

Vs.

Sharda Ma Enterprises (P) Ltd

....OPERATIONAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. K.K.R. Das, Advocate for Corporate Debtor

ORDER

Heard the submissions made by the Counsel for the Operational Creditor as well as Counsel for the Corporate Debtor. Counsel for the Corporate Debtor is directed to file "Vakalatnama" within 3 weeks and reply within 2 weeks.

Post the matter on 18.8.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit